

तस्करों की रोकथाम हेतु विदेशों से कुछ मोटर नौकाएँ खरीदी गई थीं और उनमें से कितनी मोटर नौकाएँ इस समय उपयोग से लाई जा रही हैं तथा तत्संबंधी ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिरोबिया) : विद्यमान सीमाशुल्क बेड़े को 1980 में विदेशी मूल की तेज गति वाली 6 अतिरिक्त नौकाएँ अभिगृहीत करके बढ़ाया गया था। ये जलयान ऐसे सीमाशुल्क समाहर्तालयों को दिए गए हैं जिनके क्षेत्राधिकार महाराष्ट्र, गुजरात और तमिलनाडु के समूद्र तट के साथ वाले क्षेत्र पर हैं। इनमें से दो जलयानों की वर्तमान में मामूली-सी मरम्मत की जा रही है।

FAKE CURRENCY

3538. SHRI RAMJI BHAI MAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that a large amount of fake currency is in circulation in various parts of the country;

(b) the details of fake currency seized during 1-1-1982 to 30-6-1982 and during 1-4-1977 to 31-12-1981 from each State;

(c) the action taken against the guilty persons;

(d) whether recently in Pune, Bombay and Maharashtra an inter-State counterfoil note printing racket was busted;

(e) if so, the details thereof, the fake currency notes, printing machinery etc. detected, and seized and the number of persons arrested; and

(f) what action has been taken to detect these illegal activities ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Cases of counterfeiting of currency notes are detected from time to time, from various parts of the country.

(b) to (e) The information is being collected and will be laid on the Table of the House as soon as possible.

(f) The law provides for deterrent punishment for offences relating to counterfeiting. The authorities are keeping a constant vigil to apprehend the culprits

engaged in such unlawful and anti-national activities. A 'Cell' in the Economic Offences Wing of the CBI undertakes investigation of offences of counterfeiting. Investigation of cases of counterfeiting is also done independently by the State Police Departments.

AMOUNT FINANCED BY NATIONALISED BANKS UNDER D.R.D.A. AND I.R.D.A. SCHEME TO NORTH EASTERN REGION

3539. SHRI SONTOSH MOHAN DEV : Will the Minister of FINANCE be pleased to state :

(a) the amount given by various nationalised banks in North Eastern Region under District Rural Development Agency and Integrated Rural Development Programme from January, 1980 to March, 1982;

(b) whether the North Eastern Region's Governments have expressed their dissatisfaction about the non-cooperation of the banks in fulfilling their commitment under the above two schemes; and

(c) if so, what steps Ministry proposes to take to monitor the above two schemes properly ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The term credit mobilised under the Integrated Rural Development Programme in North Eastern Region during the year 1980-81 was Rs. 1.65 crores. This increased to Rs. 4.51 crores during the year 1981-82. The performance of the public sector banks in North Eastern Region was reviewed in detail early this year in the 5th meeting of the Regional Consultative Committee held at Shillong. The meeting helped to identify a number of points which would further strengthen cooperation between banks and State level agencies in the implementation of the programme. The performance of banks is also monitored on a continuing basis by various forums set up at the district, State and national levels.

EXPORT OF SUGAR BY STC.

3540. SHRI M. V. CHANDRASHEKHARA MURTHY : Will the Minister of COMMERCE be pleased to state :